

searches of the premises of M/s. Mackinnon Mackenzie & Co. Ltd., Bombay and its Directors, Manager, Planning and Development and two Ex-Directors at Hyderabad and Calcutta. As a result of the searches, some documents were seized. On completion of investigations against the company, a show-cause notice for contravention of the provisions of section 8 (3) read with section 49 of the Foreign Exchange Regulation Act, 1973, involving an amount of U.S.\$ 6,86,976/-, has been issued to the company and its Directors on 1-10-1981. The case is pending adjudication. On the basis of information, the Directorate searched the premises of M/s. Ranadeep Shipping, and Transport Company Ltd., Bombay and the residence of its Managing Director and seized certain documents. Further investigations are still in progress. The U.K. company has been given permission to sell their share-holding in Mackinnon Mackenzie & Co. Ltd.

Production activity for Ajeet Trainer Aircraft stopped at H.A.L.

5327. DR. VASANT KUMAR PANDIT: Will the Minister of DEFENCE be pleased to state:

(a) whether the Indian Air Force and the Indian Navy had placed an order with the Hindustan Aeronautics Ltd. to manufacture 30 India's first advanced jet trainer aircraft Ajeet, if so, when;

(b) whether the H.A.L. had already produced a proto-type Ajeet in September, 1982 and had spent about Rs. 8 crore up till now in production, design, tooling etc;

(c) whether his Ministry has recently issued orders to H.A.L. to stop all production activity for Ajeet trainer aircraft, if so, the reasons thereof; and

(d) what are the alternative plans to produce an advanced jet trainer aircraft for Defence indigenously or by importing and the economies as details and time schedule thereof?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) A production order for the manufacture of Ajeet Trainer Aircraft has been placed by the Indian Air Force on HAL in 1980.

(b) Yes, Sir.

(c) No, Sir.

(d) Air Headquarters and HAL are discussing the requirements.

Foreign exchange spent by officers of ITDC who went abroad

5328. SHRI N.E. HORO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of ITDC officers alongwith ranks who went abroad during the last two years and the foreign exchange involved therein,

(b) the purpose of their visit; and

(c) whether Government have made any investigations regarding the persons responsible which resulted in downfall of tourist inflow to India and damaged the image of the country during the current financial year?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) The information is given in attached statement.

(b) The purpose of visit was:—

(1) Marketing / Promotion / Business tours;

(2) Obligatory/Corporate representation on World bodies;

(3) Training/Study tours; and

(4) Consultancy/Contractual assignments.

(c) Does not arise in view of (b) above.

Statement

Sr. No.	Name of the officer	Designation
01.	Mrs Kamla Sehgal	Dy Divisional Manager (Marketing)
02.	Shri SK Misra	Chairman & Managing Director
03.	Shri RS Jolly	Divisional Manager (Hotels)
04.	Shri JP Sharma	General Manager (Hotels)
05.	Shri GB Dey	Divisional Manager (Marketing)
06.	Miss Anees Jung	Divisional Manager (Production & Publicity)
07.	Shri CD Somasundaram	Dy Divi. Manager (Personnel)
08.	Shri NH Deshpande	Chief Engineer
09.	Shri VB Khanna	Financial Adviser & Chief Accounts Officer
10.	Shri DN Agarwal	Dy Chief Engineer
11.	Shri R Nagaraja Rao	Divisional Manager (Planning & Consultancy)
12.	Shri MG Bhatia	Executive Engineer
13.	Shri RK Vachher	General Manager (Commercial)
14.	Shri Arun Ksheterpal	Divisional Manager (Transport Service)
15.	Shri S Ganju	Architect
16.	Mrs S Ganju	Interior Designer
17.	Shri NK Kaushal	Technical Assistant
18.	Shri AJ Jaspal	Entertainment Executive
19.	Shri SK Malik	Planning Officer
20.	Shri Gopal Chaturvedi	Divisional Manager (Personnel)
21.	Mrs Ranjana Khanna	Jt Divisional Manager (Marketing)
22.	Shri R Bhardwaj	Marketing Manager
23.	Shri S Chockalingam	Executive Engineer
24.	Shri Sanjaya Mukherjee	Dy Manager
25.	Shri Madhav Saha	Chef
26.	Shri JS Dacha	Dy Chief Engineer (E&M)
27.	Shri Balbir Rahwa	Executive Manager
28.	Shri Vinod Madan	Assistant Engineer
29.	Shri ML Sharma	Assistant Engineer
30.	Shri Anil Verma	Interior Designer

1	2	3
31.	Shri PB Mathur	General Manager
32.	Shri SC Kakar	General Manager
33.	Shri SK Roy	General Manager (Engg)
34.	Mrs Deepti Bhagat	General Manager (Ashok Travels & Tours)
35.	Shri N Bhattacharjee	Sr Publicity officer
36.	Shri MSN Iyengar	Jt Chief Engineer
37.	Shri Rajan Jetley	Managing Director

During 1981-82 and 1982-83 the above mentioned 37 officers went abroad involving foreign exchange expenditure of the order of US \$ 75,023 inclusive of US \$ 17,000 reimbursable to ITDC.

न्यू एगोर्टन मिल्स, एल्गिन मिल्स लि०
और कानपुर वूलन मिल्स लि०

5329. श्री निहाल सिंह : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) कानपुर में न्यू एगोर्टन मिल्स, एल्गिन मिल्स लि० और कानपुर वूलन मिल्स लि० को स्थापना कब हुई थी और उसके हिस्सेदारों के नाम क्या है तथा उनमें से प्रत्येक में कितना पूंजी निवेश किया गया है ; और

(ख) पिछले पांच वर्षों के दौरान प्रत्येक मिल में कितना उत्पादन हुआ और इन मिलों ने राज्य वित्त निगम और राष्ट्रीयकृत बैंकों से कितनी राशि के ऋण लिये और उन्होंने कितना लाभ अर्जित किया ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्रीमती रामबुलारी सिन्हा) : (क) न्यू एगोर्टन मिल्स, धारीवाल तथा कानपुर वूलन मिल्स, कानपुर ब्रिटिश इंडिया कार्पोरेशन लि०, कानपुर की शाखाएँ, जो कि 11.6.1981 से सरकारी बन गई, जबकि उसके गैर सरकारी रूप से लिये गये सभी शेयरों का अधिग्रहण सरकार द्वारा कर लिया गया

एल्गिन मिल्स कंपनी लि०, कानपुर भी जो ब्रिटिश इंडिया कार्पोरेशन की अनुषंगी कंपनी है, एक सरकारी कंपनी है क्योंकि इसके 57 प्रतिशत शेयर ब्रिटिश इंडिया कार्पोरेशन के पास हैं। न्यू एगोर्टन मिल्स, धारीवाल तथा कानपुर वूलन मिल्स, कानपुर ने क्रमशः 1862 तथा 1876 में काम करना आरम्भ किया। एल्गिन मिल्स के दो एककों ने 1864 तथा 1867 में कार्य शुरू किया। न ब्रिटिश इंडिया कार्पोरेशन और न एल्गिन मिल्स भागीदार फर्म हैं। ब्रिटिश इंडिया कार्पोरेशन तथा एल्गिन मिल्स की प्राधिकृत और प्रदत्त पूंजी निम्नोक्त प्रकार है :-

ब्रिटिश इंडिया कार्पोरेशन लि०

प्राधिकृत पूंजी	625 लाख
निर्गमित तथा अभिदत्त पूंजी	407 लाख

एल्गिन मिल्स क० लि०

प्राधिकृत पूंजी	125 लाख
निर्गमित अभिदत्त पूंजी	110 लाख

(ख) एक विवरण संलग्न है।